NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No. 13/(MAH)/2016 CA. No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2017

NAME OF THE PARTIES: M/s. Man Industries (India) Ltd. & Ors.

M/s. Man Infraprojects Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

1 Mr. Garraj Shan Comsel Yb Kanga & company Advocates sor Petitioner

Order CA No.41 & 42/397-398 in TCP No.13/397-398/NCLT/MB/MAH/2016 TCP No.67/397-398/NCLT/MB/MAH/2016

At request of the parties, list this matter for hearing on 22.2.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)